

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 202
Cont. A (CA)- 02/425/JPR/2021
Connected With
CP No. 231/241-242/JPR/2019
Under Section 425 of
Companies Act, 2013**

In the matter of:

Mentor Home Loans India Ltd. & Ors. ...Petitioners
Versus

Basant Kumar Goyal ... Respondent

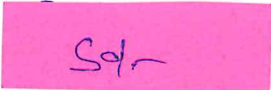
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Shivangshu Naval, Adv.
Sagrika Joshi, Adv.
For the Respondent : Sandeep Taneja, Adv.
Vartika Mehra, Adv.
Saurabh Jain, Adv.

ORDER

List the matter on 31.07.2024 at fixed time 2.30 pm.


Sd/-

(Rajeev Mehrotra)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

July 15, 2024